

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:343
ANSWERED ON:02.08.2011
SAMJHAUTA TRAIN BLASTS
Naik Shri Shripad Yesso

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has inquired into the Samjhauta Express blasts case;
- (b) if so, the details of the findings thereof;
- (c) whether the Government has given dossiers to Pakistan on the Samjhauta Express blasts;
- (d) if so, the details thereof; and
- (e) the number of persons identified as the perpetrators and the number of persons arrested in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): On the request of the State Government of Haryana and considering the gravity of the offence, the investigation of the Samjhauta Express blasts case dated 18/19.02.2007 has been entrusted/transferred to the National Investigation Agency (NIA), under the relevant provision of the National Investigation Agency Act, 2008.
- (b): After investigation of the case, NIA has filed chargesheet in the competent court against 05 accused persons.
- (c): No, Madam.
- (d): Does not arise.
- (e): Chargesheet has been filed against 05 accused persons. Out of these, 02 persons have been arrested.